

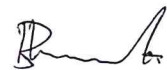

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 219/15	TP 30/17	For filing objections	433(e)	Siti Cable Network Ltd. Vs Kaizen Digital Cable Services Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	BHAVANI KUMAR for KINL AND PARTIDGE (+91 8888309505)	Respondent	
②	KALICHARAN for Mahesh of Co +91 9632173422	Petitioner	

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present. Objections are not filed. On the other ^{hand} she reported that, part payment has been made to the Operational Creditor by the Corporate Debtor and that matter is likely to be compromised. However, objections have to be ^{filed} ~~complied~~ in case compromise ^{has} not reached on the next date of hearing. List it on 22/02/2018 and no adjournment will be given.


Member (T)


Member (J)